

NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

(11)

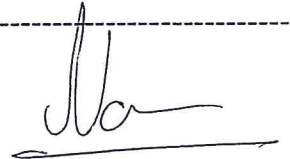
ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 12/12/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : TCA/157/CAA/2017  
NAME OF THE PETITIONER(S) : REAL IMAGE LLP  
NAME OF THE RESPONDENT(S) : QUBE CINEMA TECHNOLOGIES PVT LTD  
UNDER SECTION : 391-394

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1) Navneet Kumar Murthi For Petitioner



**ORDER**

Counsel for Petitioner present and prayed for time to make final submissions. At request, time is enlarged. Put up on **04.01.2018 at 10.30 A.M.**

ghk

-sel-  
MEMBER (JUDICIAL)